

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2547
ANSWERED ON:12.03.2010
BUDGET ALLOCATION UNDER RGGVY
Pandey Saroj

Will the Minister of POWER be pleased to state:

he basis on which budget allocation is made to a State under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

Under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) projects are sanctioned on the basis of the Detailed Project Reports (DPRs) submitted by the states to Rural Electrification Corporation (REC) Ltd. the nodal agency for implementation of RGGVY. The projects are approved by the Ministry of Power in conformity with the guidelines of RGGVY. There is no upfront allocation of funds to the States under RGGVY. Funds are released to REC Ltd., which in turn, release the same directly to implementing agencies on the basis of utilization of earlier installments released as well as compliance of various conditionalities stipulated under RGGVY guidelines.